

DIVISION BENCH  
COURT - I

**O-235**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/71(KB)2024  
COMP.APPL/15(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>TH</sup> MAY 2024**

IN THE MATTER OF	<b>ADARSH JHUNJHUNWALA VS NILAMBAR TREXIM &amp; CREDIT PVT LTD</b>
UNDER SECTION	<b>SEC. 241(1) SEC. 242(4)</b>

**Appearances (via video conferencing/physically)**

Mr. Jishnu Chowdhury, Adv. : For Petitioner  
Mr. Ritoban Sarkar, Adv.  
Mr. Barnik Ghosh, Adv.

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **5/7/2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**